

37

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 75/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Indore Bench C.P. No. 46/2016 (Old)**

Coram:

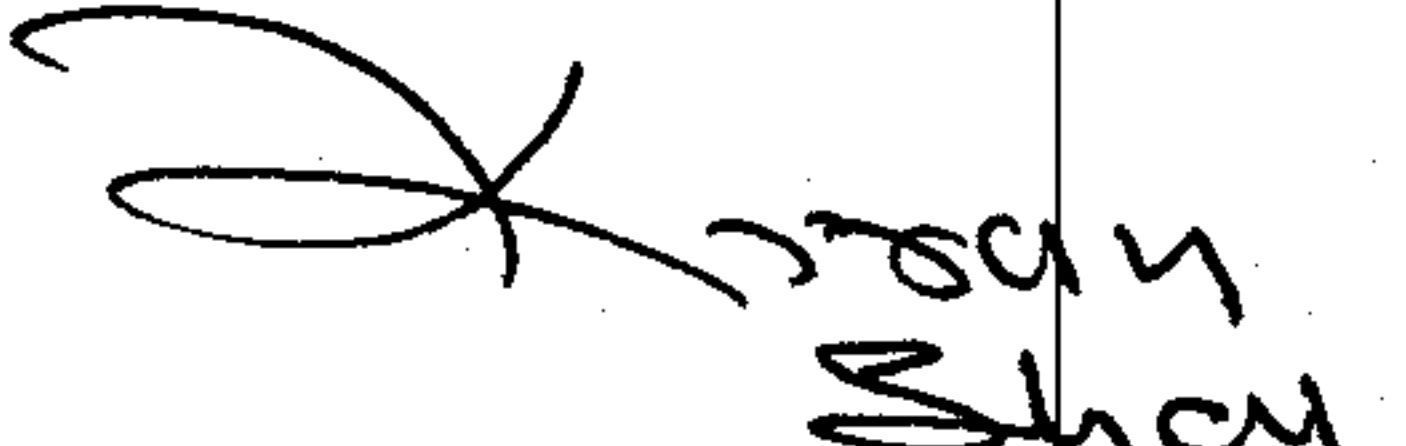
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: Parvati Sweetners & Power Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KIRAN SHAH	C.A.	Petitioner	 Kiran Shah
2.				

**ORDER**

Learned FCA Mr. Kiran Shah present for Petitioner.

Matter is reopened.

Certificate of the auditor of the company regarding accounting standard filed.

For further hearing, list the matter on 30.11.2017 before Division bench.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 29th day of November, 2017.